

(10)

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL  
NEW BOMBAY BENCH, NEW BOMBAY.

Original Application No.105/87.

Shri S.P.Khanna,  
B-12/3 HDFC Colony,  
Opp.Kantilal Engineering,  
Chinchwad,  
Pune - 19.

... Applicant.

V/s.

Union of India  
(Through Chairman,  
Railway Board,  
Rail Bhavan,  
New Delhi.)

... Respondent.

Coram: Hon'ble Member(J), Shri M.B.Mujumdar,  
Hon'ble Member(A), Shri M.Y.Priolkar.

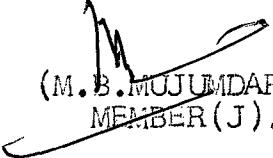
Oral Judgment:

(Per Shri M.B.Mujumdar, Member(J))

Dated: 20.6.1989

Heard Mr.R.K.Shetty, learned advocate for the respondents. Though we have waited upto 3.40 p.m. the applicant has not turned up. Hence we dismiss Original Application No.105/87 for default, with no order as to costs.

  
(M.Y.PRIOLKAR)  
MEMBER(A)

  
(M.B.MUJUMDAR)  
MEMBER(J).